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Title: Regarding stray dog menace in the Country.

SHRI A.V. BELLARMIN (NAGERCOIL): Thank you Sir. I would like to invite the urgent attention of the Government over the perennial menace perpetrated by stray dogs in the remote villages, rural hamlets, urban and semi-urban centres in the country. The legislation enacted by the Government banning killing of stray dogs, using painless morphine drugs and treating it as a punishable offence, awarding fine and rigorous imprisonment, has prevented the authorities from doing away this menace.

The proliferation of the species has resulted in running most of the stray dogs mad and their bites are spreading rabies incurable and dreadful disease. Winter season is the mating period for them and resulting in the growth of their population in alarming proportions. A haunting phenomenon being developed now-a-days is that the animals are turning blood thirsty as they are breeding upon the animal waste strewn away by the slaughter houses and butchers' malt, which is easily available, in rural and urban areas. Thus the dogs are tempted to attack the pet animals like goats, lambs and calves. Often they are much prone to attack the passers by. Such stray dogs often fall across the vehicle riders causing serious and fatal road accidents.

It is very queer to know that the Act provides for sterilization and castration of dogs, both male and female, by allotting enormous funds. It is funny to note that a sum of Rs.445 is sanctioned for castrating a single dog. But the matter of pity is that fabulous amounts are either being kept unutilized or are being misused.

I therefore, request the Government to bring in a suitable amendment in the Act enabling the local administration to kill the stray dogs 'calling them mad and a matter of euthanasia having mercy for mankind' so that this menace may be eradicated permanently.